

be moved to Gwalior by June 1963. There is no proposal to shift the Bhopal branch office to Gwalior.

(b) Yes, Sir. It is proposed to construct a new building for the office of the Accountant General, Madhya Pradesh, at Gwalior.

(c) The new office building is expected to be located on Gandhi Road at Gwalior. The site is yet to be acquired. The probable cost of the building has not so far been estimated.

(d) Yes, Sir. It is proposed to construct some staff quarters at Gwalior. The site has yet to be acquired.

(e) It is too premature to estimate the cost of or the time required for the construction of the staff quarters.

*122. [Transferred to the 13th November, 1962.]

PLYING OF BICYCLES AND VEHICLES IN DELHI WITHOUT LIGHT

*123. Dr WAN CHAMAN LALL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that bicycles and ox-driven or horse-driven vehicles plying in the city of Delhi after dark do not carry any light; and

(b) whether it is a fact that challans of such non-lighted vehicles including bicycles were ordered to be stopped a month ago and, if so, for what reasons such orders were issued?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) ; (a) In spite of the vigilance of the police, there is a good deal of infringement in this regard.

(b) No.

GRADUATES AND POST-GRADUATES IN PHARMACY

*124. DR. JAWAHARLAL ROHATGI: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be

pleased to state whether an assessment of the number of Graduates and Post-graduates in Pharmacy available and of those required in the counter has been made?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): 736 Graduates, 216 Masters' Degree holders and 103 Doctorates in Pharmacy are registered with the National Register For Scientific and Technical Personnel. No precise estimate has yet been made of the requirements for personnel in this field.

POLITICAL SUFFERERS COMMITTEE IN HIMACHAL PRADESH

*125. SHRI SHIVA NANDRAMAUL: Will the Minister of HOME AFFAIRS be pleased to state;

(a) what is the total expenditure so far incurred on the Political Sufferers Committee in Himachal Pradesh;

(b) what is the amount of compensation recommended by the Committee;

(c) whether any compensation or any other facility has been given to any sufferer or any of his/her dependent; and

(d) whether there is any specific amount allotted for the purpose; and if so, how much?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) ; (a) The expenditure is being ascertained and the information will be laid on the Table of the House soon.

(b) and (c) On the basis of the recommendations made by the Political Sufferers Committee, the Himachal Pradesh Administration had sent a proposal for grant of a total sum of Rs. 1,07,065-50 nP for giving relief to 207 political sufferers of the Union Territory. The proposal was returned to them for further scrutiny and detailed particulars of the political sufferers, and their further report is awaited.